

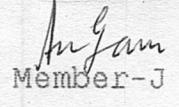
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / MAT / BAT / CP NO. 1557 OF 2005

Applicant/s M.K. Goel Respdt/s U.O.T. & ors.

Advocate for Applicant/s Sh. R.P. Yedaw Advocate for Respondent/s Sh. Anil Kumar

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p>22.01.2009 Hon'ble Mr. A.K. Gaur, Member (J) Hon'ble Mr. S.N. Shukla, Member (A)</p> <p>None appears for the applicant, even in the revised call. Shri Anil Kumar, counsel for the respondents is present.</p> <p>The O.A. is dismissed in default and for non-prosecution.</p> <p> Member-A  Member-J</p> <p>RKM/</p>	<u>9</u>

Contd. On Sheet No. _____